

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:368

ANSWERED ON:29.08.2011

ROAD ACCIDENT SURVEY

Ganpatrao Shri Jadhav Prataprao;Thamaraiselvan Shri R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to conduct a survey/scientific study to identify factors causing road accidents;
- (b) if so, the details thereof;
- (c) whether the data available on fatalities/road accidents are fully authentic;
- (d) if not, the reaction of the Government thereto;
- (e) whether the National Highways Authority of India and the Indian Roads Congress are planning to design roads on the basis of a region-specific survey; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR C.P. JOSHI)

(a) to (f) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE LOK SABHA STARRED QUESTION NO. 368 ANSWERED ON 29.08.2011 ASKED BY SHRI R.THAMARAISELVAN AND SHRI PRATAPRAO GANPATRAO JADHAO REGARDING ROAD ACCIDENT SURVEY

(a) Ministry of Road Transport & Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). These data are analyzed and an annual publication titled "Road Accidents in India" is released every year by the Transport Research Wing of Ministry of Road Transport and Highways. The latest issue of the publication for the year 2009 was released in April 2011. The report contains data on road accidents and related parameters, including factors causing road accidents, for all States/UTs.

With a view to strengthen road safety on highways, the Government has undertaken Road Safety Audit of selected stretches of National Highways/Expressways. The specific aim of Road Safety Audit is that safety should be a prime post-construction operative feature.

(b) The analysis of road accident data received from States/UTs reveals that drivers' fault is the single most important factor responsible for accidents, fatalities and injuries (78.5%). Some of the other factors responsible for road accidents are as under:

Fault of pedestrian	2.2%
Fault of cyclist	1.2%
Defect in road conditions	1.3%
Defect in condition of motor vehicle	1.8%
Weather condition	0.8%
All other causes	14.2%

(c) & (d) The data used in the publication are based on returns received from the Police Departments of respective State/UT Governments.

(e) & (f) NHA follows Indian Road Congress specifications in the design of highways. Traffic study is carried out by the consultant at the time of preparation of feasibility report /DPR. The consultant proposes a variety of measures like improvement of junctions, provision of underpass/over bridges, pedestrian crossings etc. from the safety perspective. Also, region specific requirements are provided in Indian Roads Congress (IRC) codes. The geometric design of highways factors in variations in terrain, material, traffic,

etc.

Functions of IRC include preparation of Standards, Codes of practice and guidelines for the planning, design, construction, operation & maintenance of roads and bridges in the country. IRC is not involved in actual designing of specific roads.